

## HIGH COURT OF SIKKIM

## **GANGTOK**

No.:68/ESTT./HCS

Date:-12.12.2025

## N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of **Multi-Tasking Staff(Group 'D')(Level-5)** being held by Md. Abdul Karim to **Level-6** of the pay matrix and designate the said post as Senior Lift-Man, High Court of Sikkim, with immediate effect.

By Order,

s**d/-**(**Prajwal Khatiwada**) Registrar General

Memo No.:13364-77/ESTT./HCS

Dated:-12.12.2025

Copy to:-

1. Md. Abdul Karim

2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok

3. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High

Court of Sikkim, Gangtok

- 4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
- 5. Central Project Coordinator, High Court of Sikkim

6. Registrar, High Court of Sikkim

7. Registrar(Judicial Service), High Court of Sikkim

8. Chief Accounts Officer, High Court of Sikkim

- 9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 10. All Section In-charge, High Court of Sikkim, Gangtok
- 11.Personal file
- 14. File and
- 15. Guard file

Joint Registrar